CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No.437/TL/2024

Subject : Petition under Section 14 of the Electricity Act, 2003 read with

Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2024 for grant of separate RTM Transmission Licence to POWERGRID Bhadla III Transmission

Limited.

Petitioner : Powergrid Bhadla III Transmission Limited (PVTL)

Respondents : Madhya Pradesh Power Management Co. Limited and Ors.

Date of Hearing : 22.11.2024

: Shri Jishnu Barua, Chairperson Coram

Shri Harish Dudani, Member

Parties Present : Shri Prashant Kumar, PVTL

Shri Akshayvat Kislay, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the grant of a separate transmission licence for the "Implementation of 1 Nos. of 400 kV line bay at 765/400/220 kV Bhadla III PS for interconnection of ReNew Solar (Shakti Six) Pvt. Ltd.", as assigned by CTUIL vide its OM dated 14.6.2024, under the RTM mode. He further added that the Petitioner has complied with all the requirements under the Transmission Licence Regulations, 2024.

- 2. The representative of the Respondent, CTUIL, also submitted that the CTUIL had given its recommendations under Section 15(4) of the Act for a grant of a transmission licence to the Petitioner.
- 3. After hearing the representative of the Petitioner and CTUIL, the Commission ordered as under:
 - (i) Admit and issue notice to the Respondents, subject to the just exceptions:
 - (ii) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.
 - (iii) CTUIL to file on an affidavit within two weeks the status of the associated generation project for whom the transmission scheme covered under the present Petition is being implemented.

4. Subject to the above, the Commission reserved the matter for order.

> By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)